Customs, Service Tax & Anti Dumping Branch
WEEKLY DISPATCH STATEMENT
FROM 03-10-2023 TO 06-10-2023

S. NO.	APPEAL NO .	FINAL ORDER NO./MISC ORDER NO.	DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /MEMBERS	DATE ON WHICH ORDER SENT FOR DISPATCH
		FINAL ORDER NO.		
1	F.O/51254/2018	F.O/51340/2023	26-09-2023	03-10-2023
2	ST/50902/2018	F.O/51341/2023	26-09-2023	03-10-2023
3	ST/51234/2018	F.O/51342/2023	26-09-2023	03-10-2023
4	ST/51233/2018	F.O/51343/2023	26-09-2023	03-10-2023
5	ST/52128/2018	F.O/51345/2023	26-09-2023	03-10-2023
6	ST/52107/2018	F.O/51347/2023	26-09-2023	03-10-2023
7	AD/51831/2021	F.O/51348/2023	26-09-2023	03-10-2023
8	ST/50749/2017	F.O/51349/2023	26-09-2023	03-10-2023
9	ST/52111/2018	F.O/51350/2023	26-09-2023	03-10-2023
10	ST/52114/2018	F.O/51351/2023	26-09-2023	03-10-2023
11	ST/52124/2018	F.O/51352/2023	26-09-2023	03-10-2023
12	ST/51500/2017	F.O/51354/2023	26-09-2023	03-10-2023
13	ST/52097/2018	F.O/51355/2023	26-09-2023	03-10-2023
14	ST/52134/2018	F.O/51356/2023	26-09-2023	03-10-2023
15	ST/51501/2017	F.O/51357/2023	03-10-2023	06-10-2023
16	C/51612/2022	F.O/51358-51362/2023	03-10-2023	06-10-2023
17	ST/52232/2018	F.O/51365/2023	03-10-2023	06-10-2023
18	ST/52259/2018	F.O/51366/2023	03-10-2023	06-10-2023
19	ST/52256/2018	F.O/51367/2023	03-10-2023	06-10-2023
20	ST/51887/2017	F.O/51368/2023	03-10-2023	06-10-2023
21	C/54865/2023	F.O/51369/2023	03-10-2023	06-10-2023
22	C/55115-55118 & 54929-54930/2023	F.O/51371-51376/2023	04-10-2023	06-10-2023
23	ST/52188 & 52195/2018	F.O/51378-51379/2023	04-10-2023	06-10-2023
24	C/50241/2021	F.O/51380/2023	03-10-2023	06-10-2023
		MISC ORDER		
1	ST/50169/2016	M.O/50314/2023	26-09-2023	03-10-2023
2	ST/52931/2016	M.O/50315/2023	26-09-2023	03-10-2023
3	ST/52480/2022	M.O/50316-50317/2023	26-09-2023	03-10-2023
4	ST/54525/2015	M.O/50318/2023	03-10-2023	06-10-2023
5	C/55422/2023	M.O/50319/2023	03-10-2023	06-10-2023
6	C/55115/2023	M.O/50322/2023	04-10-2023	06-10-2023

9.10.23

DEPUTY REGISTRAR

uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large. Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.